

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1503
ANSWERED ON:03.12.2012
NON PAYMENT OF DUES BY COMPANIES
Das Shri Khagen;Singh Shri Sushil Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Daewoo Motors India Limited has been liquidated and that the employees are still not getting their dues;
- (b) the action taken by the Liquidator to recover the same from the officials managing the Assets of the company;
- (c) whether lots of plant machinery have been sold as scrap thereby depriving the employees of their due share in the Assets;
- (d) if so, the details thereof; and
- (e) if so, the action taken by the Government as well as the liquidator to settle its claims of the employees in this regard?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) to (e): As the subject matter pertains to Ministry of Corporate Affairs, the information is being collected and will be laid on the Table of the House.